

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No. 191 of 2019

IN THE MATTER OF:

Prof. D. Aravindakshan

...Appellant

Versus

M/s. Agastya Bio Pharm India Ltd. & Ors.

...Respondents

Present:

For Appellant : Appellant in person

O R D E R

29.07.2019 Let notice be issued on the respondents by Speed Post. Requisite along with process fee, if not filed, be filed by 30th July, 2019. If the appellant provides the *e-mail* address of respondents, let notice be also issued through *e-mail*.

Post the case 'for Admission (After Notice)' on **28th August, 2019** before the appropriate Bench.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/ns/sk